

LIST OF CREDITORS OF REGEN INFRASTRUCTURE AND SERVICES PRIVATE LIMITED
under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Pursuant to claims received and updated up to 06-03-2021)

S. No	Category of Creditor	Summary of Claim Received		Summary of Claims Admitted	Amount of Claim Rejected	Amount under verification	Form	Page No
		No. of Claims	In INR	In INR	In INR	In INR		
1	Financial Creditor - Banking, Financial Institution & Other	3	3,54,61,44,474	3,54,61,44,474	-	0	C	
2	Operational Creditor (Other than Workmen & Employees)	209	6,34,23,53,145	31,02,16,751	5,94,75,26,140	8,46,10,254	B	
3	Operational Creditor (Only Workmen and Employees)	210	2,63,24,558	1,64,71,176	27,57,169	70,96,213	D	
4	Authorised Representative of Workmen and Employees	0	-	-	0	0	E	
5	Other Creditors (Government Dues)	11	32,33,05,201	10,38,96,887	21,94,08,314	-	F	
6	Unique Creditors Claim filed by Dutch Administrator	0	-	-	0	0		
Total		433	10,23,81,27,378	3,97,67,29,287	6,16,96,91,623	9,17,06,467		

IMPORTANT NOTICE:

1. The list of creditors presented in the following pages is as of claims received till 05th March 2021.
2. The list of creditors is not the final list, as the verification/reconciliation of claims is still under process and the list of creditors shall be updated as and when more claims are received and verified.